

Mizoram University (Amendment) Act, 2007

24 of 2007

[28 May 2007]

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Mizoram University (Amendment) Act, 2007

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An Act to amend the Mizoram University Act, 2000. Be it enacted by Parliament in the Fifty-eighth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Mizoram University (Amendment) Act, 2007.

2. Insertion Of New Section 9A :-

In the Mizoram University Act, 2000(8 of 2000), after section 9, the following section shall be inserted, namely:--

" 9A. The Chief Rector The Governor of the State of Mizoram shall be the Chief Rector of the University."